COURT NO. 30

THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM-PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (MINES AND INDUSTRIES)					
1	WP/31794/2026 IA 1/2026 Stay Petition	SHAIK ABDUL ASIF Vs STATE OF ANDHRA PRADESH	J UGRANARASIMHA	GP FOR SERVICES IV GP FOR FINANCE PLANNING	PRAKASAM
ADMISSION (ENDOWMENTS)					
2	WP/31568/2026 IA 1/2026 Suspension Petition	NAGINENI BHAVANI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR SERVICES II C	KRISHNA
3	WP/31825/2026 IA 1/2026 Direction Petition	E. RUKMANGADHA RAO Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR SERVICES II	KRISHNA
4	WP/31904/2026 IA 1/2026 Direction Petition	B HEMAGIRI Vs THE STATE OF A.P.	P SARASWATHI	GP FOR SERVICES II	CHITTOOR
ADMISSION (HOME)					
5	WP/31755/2026 IA 1/2026 Suspension Petition	GANGADHARAM PULLAIAH Vs THE STATE OF ANDHRA PRADESH	U RAMANJANEYULU	GP FOR SERVICES I	KURNOOL
ADMISSION (CO-OP SOCIETIES)					
6	WP/31833/2026 IA 1/2026 Suspension Petition	KORAKULA UMA MAHESWARA RAO Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR COOPERATION	GUNTUR
ADMISSION (SOCIAL WELFARE)					
7	WP/31783/2026 IA 1/2026 Direction Petition	DESABATTULA ANANDA RAO Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR SERVICES I GP FOR SERVICES I	WEST GODAVARI
8	WP/31886/2026 IA 1/2026 Direction Petition	KUNDAVARAM RAJANANDAN VIGNAN Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR SERVICES I	YSR KADAPA
ADMISSION(WAKF BOARD)					
9	WP/31670/2026 IA 1/2026 Direction Petition	SHAIK MOHAMMAD RAHEEM BASHA Vs THE STATE OF ANDHRA PRADESH	G VIVEKANAND	GP FOR SERVICES I	KRISHNA
ADMISSION (MUNICIPAL ADMN.)					
10	WP/31690/2026 IA 1/2026 Direction Petition	B V V R VISWANADHAM Vs THE STATE OF ANDHRA PRADESH	S A RAZAK	GP FOR SERVICES IV GP FOR SERVICES I	VISAKHAPATNAM
ADMISSION (EDUCATION)					
11	WP/31429/2026 IA 1/2026 Direction Petition	JAMPANA VENKATA KRISHNA BANGARA RAJU Vs UNION OF INDIA	P VIVEK	C	WEST GODAVARI
12	WP/31645/2026 IA 1/2026 Direction Petition	KALYAMPUDI KRISHNAMURTHY NAIDU Vs	GURINDAPALLI MANJUSHAW	GP FOR SERVICES III	VIZIANAGARAM

		THE STATE OF ANDHRA PRADESH			
13	WP/31767/2026 IA 1/2026 Direction Petition	SHAIK R.M SUBANI Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR SERVICES III GP FOR SERVICES I	PRAKASAM
14	WP/31776/2026 IA 1/2026 Direction Petition	SHAIK AYESHA ALIAS DHAKH AYESHA Vs THE STATE OF ANDHRA PRADESH	D KISHORE KUMAR	GP FOR SERVICES III GP FOR SERVICES I	YSR KADAPA
15	WP/31800/2026 IA 1/2026 Direction Petition	THELLA YESUPADAM Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SERVICES III GP FOR FINANCE PLANNING	PRAKASAM
16	WP/31851/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	DR KURELLA PANKAJ KUMAR Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	GP FOR SERVICES III	GUNTUR
ADMISSION (UNIVERSITIES)					
17	WP/31787/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Direction Petition	SANKARAPU SATEESH KUMAR Vs RAJIV GANDHI UNIVERSITY OF KNOWLEDGE TECHNOLOGIES	BASIREDDY GARI SOMANATHESWARA REDDY		SRIKAKULAM
18	WP/31847/2026 IA 1/2026 Direction Petition	DR. BEPORAM IFTEKHAR HUSSAIN Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES III	PRAKASAM
ADMISSION (AGRICULTURE)					
19	WP/31772/2026 IA 1/2026 Direction Petition	P.POLIREDDY Vs THE STATE OFANDHRA PRADESH	A PHANI BHUSHAN	GP FOR SERVICES I GP FOR SERVICES II	PRAKASAM
ADMISSION (PANCHAYAT RAJ)					
20	WP/30774/2026 IA 1/2026 Direction Petition	P LOKAMUNI Vs THE STATE OF ANDHRA PRADESH	V PADMANABHA RAO	GP FOR SERVICES III	-
21	WP/31615/2026 IA 1/2026 Suspension Petition	P VENKATRAMANA Vs THE STATE OF ANDHRA PRADESH	VALLEPU REDDY NIKHIL GANESH		CHITTOOR
22	WP/31797/2026 IA 1/2026 Direction Petition	KOTANKA VIJAYA KUMARI Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	GP FOR SERVICES III	GUNTUR
23	WP/31807/2026	GARIKAPUDI RAVINDRABABU Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR SERVICES III	GUNTUR
ADMISSION (CENTRAL GOVT.)					
24	WP/31846/2026 IA 1/2026 Direction Petition	GOTTUMUKKALA DURGA RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
ADMISSION (HOUSING)					
25	WP/31805/2026 IA 1/2026 Direction Petition	VEGURU VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	MANDA VENKATESWARA RAO		SPS NELLORE

ADMISSION (Irrigation and CAD)

26	WP/31770/2026 IA 1/2026 Direction Petition	Y. KIRAN KUMAR Vs THE STATE OF ANDHRA PRADESH	S JAGADISH	GP FOR SERVICES II	GUNTUR

ADMISSION (APSRTC)

27	WP/31629/2026 IA 1/2026 Direction Petition	G RAVEENDRA NAD Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	A G SATYANARAYANA RAO		CHITTOOR

ADMISSION (CORPORATION)

28	WP/31888/2026 IA 1/2026 Stay Petition	B V KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	ANAND KUMAR KOCHIRI	GP FOR SERVICES II	YSR KADAPA

ADMISSION (ROADS & BUILDINGS)

29	WP/31816/2026 IA 1/2026 Direction Petition	B.V. KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	CHILAMKURTHI SATYA DEV NAIDU	GP FOR SERVICES II	VISAKHAPATNAM

ADMISSION (SPORTS & YOUTH SERVICES)

30	WP/31706/2026 IA 1/2026 Suspension Petition	VEDURUPAKA SURESH Vs THE STATE OF ANDHRA PRADESH	ALLA TARUN KUMAR	GP FOR SERVICES I	EAST GODAVARI

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THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST-PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR PRONOUNCEMENT OF ORDERS					
31	WP/30012/2026 IA 1/2026 Direction Petition	DARAPUREDDY VENKATA RAMA MOHAN Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
32	WP/30252/2026 IA 1/2026 Direction Petition	KALIDINDI BRAHMA RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
33	WP/30256/2026 IA 1/2026 Direction Petition	GADIRAJU VENKATA PADMA RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
34	WP/30261/2026 IA 1/2026 Direction Petition	VEMULAMANDA SIVA RAMA RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
35	WP/30455/2026 IA 1/2026 Direction Petition	PENMETSA RAMAMURTY RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
36	WP/30484/2026 IA 1/2026 Direction Petition	KOPPULA SATYANARAYANA Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
37	WP/30508/2026 IA 1/2026 Direction Petition	VANAPALLI DURGA PRASADA RAO Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
38	WP/30587/2026 IA 1/2026 Direction Petition	VEGESNA KASI VISWANADHA RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
39	WP/30713/2026 IA 1/2026 Direction Petition	KOPPARTY VENKATA RAMANA MURTY Vs UNION OF INDIA	P VIVEK	M UMA DEVI (CENTRAL GOVT COUNSEL)	WEST GODAVARI
40	WP/30791/2026 IA 1/2026 Direction Petition	ALLURI SUBRAHMANYAM RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
41	WP/30796/2026 IA 1/2026 Direction Petition	NADIMIPALLI VENKATA SUBBA RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
42	WP/30821/2026 IA 1/2026 Direction Petition	KANUMURI BHASKAR Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
43	WP/30827/2026 IA 1/2026 Direction Petition	KALIDINDI RAMAPRASADA RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
44	WP/30838/2026 IA 1/2026 Direction Petition	PENMETSA VENKATA RAMANA SUBRAHMANYA PADMARAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI

45	WP/30839/2026 IA 1/2026 Direction Petition	PATCHIGOLLA SUBBA RAO Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
46	WP/30842/2026 IA 1/2026 Direction Petition	VEGESNA V S L UDAYA KUMARI Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
47	WP/30857/2026 IA 1/2026 Direction Petition	PENMETSA VENKATA GOPALA RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	-
48	WP/30903/2026 IA 1/2026 Direction Petition	VATSAVAI RAMA RAJU Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
49	WP/30915/2026 IA 1/2026 Direction Petition	PEDAKOTA KANTARAO Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
50	WP/30917/2026 IA 1/2026 Direction Petition	GANNABATHULA VENKATA SOMESWARA PADMA RAO Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
51	WP/30928/2026 IA 1/2026 Direction Petition	VASAMSETY CHANDRA SEKHAR Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
52	WP/30930/2026 IA 1/2026 Direction Petition	ADAVI BALAKRISHNA Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
53	WP/31014/2026 IA 1/2026 Direction Petition	GADIRAJU NAGARAJU Vs THE UNION OF INDIA	P VIVEK		WEST GODAVARI
54	WP/31023/2026 IA 1/2026 Direction Petition	VEERUBHOTLA VASUDEVA MURTHY Vs UNION OF INDIA	P VIVEK		WEST GODAVARI
55	WP/31029/2026 IA 1/2026 Direction Petition	GADIRAJU CHATAPATHI RAJU Vs UNION OF INDIA	P VIVEK	AKHIL KRISHNAN CENTRAL GOVT COUNSEL	WEST GODAVARI
56	WP/31032/2026 IA 1/2026 Direction Petition	PENMETSA VENKATA RAMA RAJU Vs UNION OF INDIA	P VIVEK	AKHIL KRISHNAN CENTRAL GOVT COUNSEL	WEST GODAVARI
57	WP/31046/2026 IA 1/2026 Direction Petition	PENMETSA APPALA RAMA KRISHNA RAJU Vs UNION OF INDIA	P VIVEK	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)	-
58	WP/31058/2026 IA 1/2026 Direction Petition	DANTULURI RANGA RAJU Vs UNION OF INDIA	P VIVEK	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)	WEST GODAVARI
59	WP/31075/2026 IA 1/2026 Direction Petition	SRINIVAS CHITTURI Vs UNION OF INDIA	P VIVEK	W V B SHRAVAN(CENTRAL GOVT.COUNSEL)	WEST GODAVARI
60	WP/31090/2026 IA 1/2026 Direction Petition	CHINTALAPATI GOPALARAJU Vs UNION OF INDIA	P VIVEK	W V B SHRAVAN(CENTRAL GOVT.COUNSEL)	WEST GODAVARI

61	WP/31095/2026 IA 1/2026 Direction Petition	KARANAM SURESH BABU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
62	WP/31104/2026 IA 1/2026 Direction Petition	DANDU SATYANARAYANA RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
63	WP/31127/2026 IA 1/2026 Direction Petition	CHEKURI VENKATA SIVA RAMA KRISHNAM RAJU Vs THE UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
64	WP/31149/2026 IA 1/2026 Direction Petition	BHUPATHIRAJU VENKATA SATYA SURYANARAYANA RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
65	WP/31168/2026 IA 1/2026 Direction Petition	KALIDINDI VENKATA KRISHNAM RAJU Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
66	WP/31188/2026 IA 1/2026 Direction Petition	KONDAREDDY ANJIREDDY Vs UNION OF INDIA	P VIVEK	ALA CHANDRASEKHAR YADAV CENTRAL GOVERNMENT COUNSEL	WEST GODAVARI
67	WP/31216/2026 IA 1/2026 Direction Petition	NAGAILA VENKATESWARA RAO Vs UNION OF INDIA	P VIVEK		WEST GODAVARI

FOR WITHDRAWAL

68	WP/33296/2022 IA 1/2022 Direction Petition	RAVI RAJYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	CH LAXMI NARAYANA	GP FOR REVENUE	SPS NELLORE

FOR ORDERS OF COURT

69	WP/43042/2026/ (Filing No.)	CHAKRADHAR ASWAPURI Vs TESSERACT CORE SOFTWARE SOLUTIONS PVT LTD	SHAIK KARIMULLA		CHITTOOR

ADMISSION (ENDOWMENTS)

70	WP/24301/2026 IA 1/2026 Direction Petition	D BHRAMARAMBA Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR SERVICES II	VISAKHAPATNAM

ADMISSION (EXCISE)

71	WP/20766/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	VEMULAPATI VANKATA LAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR REVENUE GP FOR PROHIBITION EXCISE M SRIKANTH	KURNOOL

ADMISSION (HOME)

72	WP/18128/2025 IA 1/2025 Direction Petition	B CHANDRAHASA REDDY Vs THE STATE OF ANDHRA PRADESH	KAKARLA CHANDRA SEKHAR	GP FOR SERVICES I	KURNOOL
73	WP/21888/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	SHAIK IMROSE BEGUM Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES I GP FOR SERVICES I Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats G SAI NARAYANA RAO SC For SAAP GP FOR SERVICES II	ANANTAPUR

74	WP/27751/2026 IA 1/2026 Direction Petition	PACHALA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SERVICES I	GUNTUR

ADMISSION (MEDICAL AND HEALTH)

75	WP/9145/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Vacate Stay Petition	D SAMPATH KUMAR PRASAD Vs THE STATE OF ANDHRA PRADESH	JITENDRA KANYALUR	GP FOR SERVICES I G SEENA KUMAR GP FOR SERVICES IV	CHITTOOR
76	WP/26426/2026 IA 1/2026 Direction Petition	N.RAMBAI Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I	VIZIANAGARAM
77	WP/26949/2026 IA 1/2026 Direction Petition	THAMBI RAMADEVI Vs THE STATE OF ANDHRA PRADESH	ABHILESHU GOWRAVARAPU	GP FOR SERVICES I S	PRAKASAM

ADMISSION (MUNICIPAL ADMN.)

78	WP/33132/2025 IA 1/2025 Direction Petition IA 1/2026 Direction Petition	S SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	ABHISHEK NAIDU AKKENA	GP FOR MUNCIPAL ADMN URBAN DEV	VISAKHAPATNAM
79	WP/33137/2025 IA 1/2025 Direction Petition IA 1/2026 Direction Petition	M MALLAYYA NAIDU Vs THE STATE OF ANDHRA PRADESH	ABHISHEK NAIDU AKKENA	GP FOR SERVICES I	VISAKHAPATNAM
80	WP/19329/2026 IA 1/2026 Direction Petition	RAVELLA BHASKAR Vs THE STATE OF ANDHRA PRADESH	NAMRATHA CHOUDARY P	GP FOR SERVICES I A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) B SIVA SANKARA RAO SC For Services to Municipalities in rayalaseema Nellore	GUNTUR
81	WP/29010/2026 IA 1/2026 Direction Petition	P.TRINADHA RAO Vs THE STATE OF ANDHRA PRADESH	P RAGHAVENDRA REDDY	GP FOR SERVICES IV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	SRIKAKULAM
82	WP/29012/2026 IA 1/2026 Direction Petition	D SURI BABU Vs THE STATE OF ANDHRA PRADESH	P RAGHAVENDRA REDDY	GP FOR SERVICES III A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR SERVICES I	VISAKHAPATNAM

ADMISSION (EDUCATION)

83.1,83.2 along with 83

83	WP/7052/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MIDATANA NARAYAN RAO Vs THE STATE OF ANDHRA PRADESH	Y ANUPAMA DEVI	GP FOR SERVICES III GP FOR SCHOOL EDUCATION V HIMABINDU	VIZIANAGARAM
83.1	WP/7062/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	P SATYANARAYANA SATHISH Vs THE STATE OF AP	Y ANUPAMA DEVI	GP FOR SERVICES III GP FOR SCHOOL EDUCATION V HIMABINDU	VIZIANAGARAM
83.2	WP/8532/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	A KISHORE KUMAR Vs THE STATE OF AP	Y ANUPAMA DEVI	GP FOR SERVICES III GP FOR SCHOOL EDUCATION V HIMABINDU	SRIKAKULAM

84	WP/27612/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	MEKALA MALLIKARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SERVICES III	VISAKHAPATNAM

ADMISSION (APSRTC)

85	WP/35300/2025 IA 1/2025 Direction Petition	S GOPICHAND Vs THE UNION OF INDIA	P S P SURESH KUMAR	P VENKATA RAO SC For APSRTC T BALAJI(SC FOR EPFO)	KRISHNA
86	WP/30799/2026 IA 1/2026 Direction Petition	S. VENKATA SESHAIAH Vs THE STATE OF ANDHRA PRADESH	P GOVINDA RAJULU	GP FOR SERVICES II	SPS NELLORE

ADMISSION (CORPORATION)

87	WP/34531/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	G.V.R.RAMA RAO Vs STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES II M DURGA PRASAD RAO ANANTHA CHARY KURELLA	KRISHNA

ADMISSION (WOMEN & CHILD WELFARE)

88	WP/27953/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	SHAIK PARAHJANA Vs THE STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	GP FOR WOMEN DEV CHILD WELFARE KASHAPOGU SURESH	KURNOOL
89	WP/27421/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	MEDIKONDURI GARGEYI Vs THE STATE OF ANDHRA PRADESH	K S NAVEEN	GP FOR SERVICES I	PRAKASAM

ADMISSION (FISHERIES)

90	WP/36484/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 3/2025 Set Aside Petition IA 4/2025 Direction Petition	BONDADA LAKSHMI KALYANI Vs THE STATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR FISHERIES	WEST GODAVARI

INTERLOCUTORY

91	WP/2157/2025 IA 1/2025 Suspension Petition IA 1/2026 Leave Petition	B BABAIAH Vs THE CHAIRMAN CUM PRESIDING OFFICER	KALEEMULLA S	GP FOR SERVICES III ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	ANANTAPUR
92	WP/2702/2025 IA 1/2025 Direction Petition	K VIJAYA KUMAR Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR SERVICES III	CHITTOOR
93	WP/15112/2025 IA 1/2025 Suspension Petition	KASETTI SANTHI PRASANNA Vs THE STATE OF ANDHRA PRADESH	BUGULU SREETEJA	GP FOR SERVICES I	YSR KADAPA
94	WP/29213/2025 IA 1/2025 Direction Petition	PULIGADDA SATYA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR SERVICES II RAMA MURTY P V S A	WEST GODAVARI
95	WP/30073/2025 IA 1/2025 Suspension Petition	CHEEMALAPATI NAGESWARA SARMA Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO KORRAPATI	GP FOR SERVICES I	EAST GODAVARI

96	WP/9704/2026 IA 1/2026 Direction Petition	DHEERAVATH LAKSHMI DEVI Vs THE STATE OF AP	KRISHNA MURTHY SUNKARA	GP FOR SERVICES I RAMA CHANDRA RAO GURRAM	KRISHNA
97	WP/22307/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	G ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	DEVARAM SRIHARI	GP FOR SERVICES I	VISAKHAPATNAM

FOR COUNTER

98	WP/10414/2025 IA 1/2025 Direction Petition IA 3/2025 Vacate Stay Petition	PALUGULLA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SERVICES I M SUDHIR(SC FOR APSCCFCORP HYD) GP FOR SERVICES I	PRAKASAM
99	WP/14403/2025 IA 1/2025 Suspension Petition	S V K KUMAR Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR SERVICES I	WEST GODAVARI
100	WP/13842/2026 IA 1/2026 Direction Petition	BANDI RAMA KRISHNA Vs STATE OF ANDHRA PRADESH	JHANSI GUDURU	GP FOR SERVICES I S.V.S.S.SIVARAM SC For VMC	KRISHNA
101	WP/17587/2026 IA 1/2026 Suspension Petition	RAGHOTHU VENKATESWARA NAIDU Vs THE STATE OF ANDHRA PRADESH	RAVI TEJA DOMMETI	GP FOR SERVICES I	VISAKHAPATNAM
102	WP/20381/2026 IA 1/2026 Direction Petition	SRI RAMALA PRASAD Vs THE STATE OF ANDHRA PRADESH	HARANADHA RAJU KATTA	GP FOR SERVICES I	KRISHNA
103	WP/25638/2026 IA 1/2026 Direction Petition	BETHAPUDI NIRMALA DEVI Vs THE STATE OF ANDHRA PRADESH	PAMARTHI KAMESWARA RAO	GP FOR SERVICES II P VENKATA RAO SC For APSRTC	GUNTUR
104	WP/26783/2026 IA 1/2026 Direction Petition	VISHNUMOLAKALA MURALI KRISHNA Vs STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SERVICES III GP FOR SERVICES I M.CHALAPATHI SC For Nagarjuna University	GUNTUR
105	WP/27003/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition IA 3/2026 Implead Petition	E SRINIVAS Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR SERVICES I	SRIKAKULAM

SPECIALLY MENTIONED CASES

106	WP/909/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	HAMID BIN MOHAMMAD Vs ANDHRA PRAGATHI GRAMEENA BANK	D KASIM SAHEB	V UMA DEVI	YSR KADAPA
107	WP/7617/2025 IA 1/2025 Direction Petition	SALI SANTHOSHAM Vs THE STATE OF ANDHRA PRADESH	KARTHIKSIDDARTHA SALADI	GP FOR SERVICES I	WEST GODAVARI
108	WP/9788/2025 IA 1/2025 Direction Petition	POTHULA VENKATA SATYANARAYANA Vs THE STATE OF ANDHRAPRADESH	KARTHIKSIDDARTHA SALADI	GP FOR SERVICES II K SRINIVASA PRASAD SC For APSRTC	EAST GODAVARI

109	WP/11735/2025 IA 1/2025 Direction Petition	DASINENI VENKATA RAMANA BABU Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SERVICES I GP FOR SERVICES I	WEST GODAVARI
110	WP/15441/2025 IA 1/2025 Direction Petition	KELLA CHANDRASEKHAR Vs THE STATE OF AP	SODUM ANVESHA	GP FOR SERVICES I GP FOR SERVICES I	SRIKAKULAM
111	WP/22413/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	GUNDLAKUMNTA JAYARAMAIAH Vs THE STATE OF AP	SODUM ANVESHA	GP FOR SERVICES I	YSR KADAPA
112	WP/24897/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	S SERMISTA Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	GP FOR SERVICES II GP FOR SERVICES I GP FOR SERVICES IV	KRISHNA
113	WP/30159/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KANCHERLA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR SERVICES II GP FOR SERVICES III	KRISHNA
114	WP/34490/2025 IA 1/2025 Direction Petition	CHODIPILLI RAMANADH Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR HOME	EAST GODAVARI
115	WP/36715/2025 IA 1/2025 Direction Petition	THOTA ARJUN RAO Vs THE STATE OF AP	VENKATA NARAYANA RAO VEDULA	GP FOR SERVICES I MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	VISAKHAPATNAM

116.1 along with 116

116	WP/2351/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SRI K. ANANDA RAJU Vs THE STATE OF ANDHRA PRADESH	VUBBARA DUSHYANTH REDDY	GP FOR SERVICES I	CHITTOOR
116.1	WP/3595/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	M REDDEPPA REDDY Vs THE STATE OF ANDHRA PRADESH	VUBBARA DUSHYANTH REDDY	GP FOR SERVICES I GP FOR SERVICES I	CHITTOOR
117	WP/2373/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	SYED NALTA Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR SERVICES I SUBBA RAO KORRAPATI	GUNTUR
118	WP/5121/2026 IA 1/2026 Direction Petition	MOTHE RAMESH Vs THE GOVERNMENT OF AP	CH NAGA MEHAR BABA	GP FOR SERVICES I VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations	GUNTUR
119	WP/8131/2026 IA 1/2026 Direction Petition	DR. PENTAKOTA TRINADHA RAO Vs STATE OF ANDHRA PRADESH	CHUKKA KRANTHI KIRAN	GP FOR SERVICES III GANGA KUMAR CHAKRAVARTULA	VISAKHAPATNAM
120	WP/11640/2026 IA 1/2026 Direction Petition	DOMA SIMHADRAMMA Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	GP FOR SERVICES I	SRIKAKULAM

121	WP/11880/2026 IA 1/2026 Direction Petition	M.SHYAM SUNDER Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR SERVICES I V V SATISH	KRISHNA
122	WP/12572/2026 IA 1/2026 Suspension Petition	NADIGATLA PRAKASA RAO Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BUSI	GP FOR SERVICES I	VISAKHAPATNAM
123	WP/14096/2026 IA 1/2026 Direction Petition	SRI. V RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	SAMBASIVA RAO GALLA	GP FOR SERVICES I	YSR KADAPA
124	WP/18025/2026 IA 1/2026 Direction Petition	G ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	DEVARAM SRIHARI	GP FOR SERVICES I	VISAKHAPATNAM
125	WP/19103/2026 IA 1/2026 Direction Petition	K NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES II	GUNTUR
126	WP/19807/2026 IA 1/2026 Direction Petition	DABBA LALITHA KUMARI Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR SERVICES I	EAST GODAVARI
127	WP/21904/2026 IA 1/2026 Suspension Petition	POOLA HEMA LATHA Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR SERVICES III	EAST GODAVARI
128	WP/22777/2026 IA 1/2026-Stay Petition	SATHISH SULUGURI Vs THE STATE OF ANDHRA PRADESH	CHAMARTHY LEELA SRINNIVASA VARMA	GP FOR SERVICES II NVS PRASADA VARMA	CHITTOOR